

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2854
ANSWERED ON:11.08.2010
INDIA KOREA NUCLEAR DEAL
Muttemwar Shri Vilas Baburao

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and South Korea have decided to hold negotiations with regard to the export of nuclear power plants to India by South Korea;
- (b) if so, the details thereof;
- (c) whether India and South Korea also agreed to hold bilateral talks to increase trade between the two countries;
- (d) if so, the extent to which further increase in trade is expected as against the existing trend; and
- (e) the details of the main items of export/import between the two countries?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) & (b): The Government of India and the Republic of Korea have held discussions on bilateral civil nuclear cooperation and these discussions are ongoing.

(c) & (d): There is no proposal at present for holding bilateral talks between India and Republic of Korea to increase trade between the two countries. However, as a result of implementation of Comprehensive Economic Partnership Agreement between India and the Republic of Korea, which came into force from 1st January 2010, the bilateral trade is likely to increase considerably. In the India-Republic of Korea Joint Statement issued on 25-01-2010 during the Republic of Korea President's visit to India, the two Governments agreed to set a target of US\$ 30 billion for bilateral trade to be achieved by 2014.

(e): The principal commodities of export to ROK are petroleum (crude & products); cotton yarn, fabrics and products; gems & jewellery; machinery and instruments; ferro alloys; non-ferrous metals; inorganic/organic/agro chemicals; aluminium (other than products); oil meals; as well as primary and semi-finished iron & steel. Principal commodities of import from ROK are iron & steel; electronic goods; petroleum (crude & products); machinery and professional instruments (except electronic); transport equipments; plastic materials; project goods; organic chemicals; non-ferrous metals; manufactures of metals; other commodities; synthetic and reclaimed rubber; machine tool; and newsprint.